

Paper laid on the Table of the House by Ministers/Members

माननीय अध्यक्ष: अब पत्र सभा पटल पर रखे जाएंगे ।

आइटम नम्बर ? 2, श्री अर्जुन राम मेघवाल जी ।

विधि और न्याय मंत्रालय के राज्य मंत्री; तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल) : आदरणीय अध्यक्ष जी, मैं नोटरी अधिनियम, 1952 की धारा 15 की उप-धारा (3) के अंतर्गत नोटरी (संशोधन) नियम, 2024 जो 26 फरवरी, 2024 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 132(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रजी संस्करण) सभा पटल पर रखता हूँ ।

[Placed in Library, See No. LT 29/18/24]

आइटम नम्बर 3, श्री पंकज चौधरी जी ।

11.12 hrs

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) बीमा अधिनियम, 1938 की धारा 114 (3) और बीमा विनयामक और विकास प्राधिकरण अधिनियम, 1999 की धारा 27 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति :-

(एक)

(दो)

(तीन)

(चार)

(पांच)

(छह)

(सात)

(आठ)

(नौ)

(दस)

(ग्यारह)

(2)

[Placed in Library, See No. LT 30/18/24]

निक्षेप बीमा और ऋण गारंटी निगम, मुम्बई के 31 मार्च, 2024 को समाप्त वर्ष के लिए वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रजी संस्करण) तथा लेखापरीक्षित लेखे ।

[Placed in Library, See No. LT 31/18/24]

(3)

भारतीय स्टेट बैंक अधिनियम, 1955 की धारा 50 की उप-धारा(4) के अंतर्गत भारतीय स्टेट बैंक कर्मचारी पेशन निधि (संशोधन) विनियम, 2024 जो 20 मार्च , 2024 के भारत के राजपत्र में अधिसूचना सं. एचआर/पीएण्डपीएमडी/एसपीएल/एसपी/2023-24/29 में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रजी संस्करण) ।

[Placed in Library, See No. LT 32/18/24]

(4)

(एक)

(दो)

(5)

[Placed in Library, See No. LT 33/18/24]

भारतीय जीवन बीमा निगम, 1956 की धारा 48 की उप-धारा (3) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रजी संस्करण):-

(एक)

(दो)

(तीन)

(चार)

(पांच)

(छह)

(सात)

(आठ)

(6)

[Placed in Library, See No. LT 34/18/24]

भारतीय लघु उद्योग विकास बैंक अधिनियम, 1989 की धारा 52 की उप-धारा (3) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक)

(दो)

(तीन)

(चार)

(पांच)

(छह)

(सात)

(आठ)

(7)

उपर्युक्त (6) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 35/18/24]

- (8) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा 1(ख) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक)

(दो)

- (9) [Placed in Library, See No. LT 36/18/24]

पेंशन फंड विनियामक और विकास प्राधिकरण अधिनियम, 2013 की धारा 53 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक)

(दो)

(तीन)

(चार)

(पांच)

(छह)

(सात)

(आठ)

(नौ)

(दस)

- (10) [Placed in Library, See No. LT 37/18/24]

सीमा शुल्क अधिनियम, 1962 की धारा 159 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक)

(दो)

(तीन)

(चार)

(पांच)

(छह)

(सात)

(आठ)

(नौ)

(दस)

(ग्यारह)

(बारह)

(तेरह)

(चौदह)

(पंद्रह)

(सोलह)

(सत्रह)

(अठारह)

(उन्नीस)

(बीस)

(इक्कीस)

(बाईस)

(तेईस)

(चौबीस)

(पच्चीस)

(11)

[Placed in Library, See No. LT 38/18/24]

विदेशी मुद्रा प्रबंध अधिनियम, 1999 की धारा 48 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक)

(दो)

(तीन)

(12)

16 अप्रैल, 2024 के भारत के राजपत्र में अधिसूचना सं. का.आ.1772(अ) में प्रकाशित हुए थे ।

[Placed in Library, See No. LT 39/18/24]

भारतीय प्रतिभूति और विनिमय बोर्ड अधिनियम, 1992 की धारा 31 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी और अंग्रेजी संस्करण):-

(एक)

(दो)

(तीन)

(चार)

(पांच)

(छह)

(सात)

(आठ)

(13)

[Placed in Library, See No. LT 40/18/24]

आयकर अधिनियम, 1961 की धारा 296 के अंतर्गत निम्नलिखित अधिसूचनाओं (हिन्दी और अंग्रेजी संस्करण) की एक-एक प्रति: -

(एक)

(दो)

(तीन)

(चार)

[Placed in Library, See No. LT 41/18/24]

(14)

ऋण वसूली और दिवाला अधिनियम, 1993 की धारा 36 की उप-धारा (3) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक)

(दो)

(तीन)

(15)

उपर्युक्त (14) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 42/18/24]

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT; AND MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. CHANDRA SEKHAR PEMMASANI): Sir, I beg to lay on the Table a copy of the Notification No. S.O.2352(E) (Hindi and English versions) published in Gazette of India dated 18th June, 2024 appointing the 18th day of June, 2024 as the date on which the Post Office Act, 2023, shall come into force, under Section 14 of Post Office Act, 2023.

[Placed in Library, See No. LT 43/18/24]

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION; AND MINISTER OF STATE IN THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI SUKANTA MAJUMDAR): Sir, I beg to lay on the Table:-

- | | |
|-----|---|
| (1) | A copy each of the following Notifications (Hindi and English versions) under Section 33 of the Auroville Foundation Act, 1988:-

(i)

(ii) |
| (2) | (i)

(ii) |
| (3) | Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 45/18/24] |
| (4) | (i)

(ii) |
| (5) | Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 46/18/24] |
| (6) | (i)

(ii) |

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library, See No. LT 47/18/24]

(8) (i)

(ii)

(9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library, See No. LT 48/18/24]

(10) (i)

(ii)

(11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

[Placed in Library, See No. LT 49/18/24]

(12) (i)

(ii)

(13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.

[Placed in Library, See No. LT 50/18/24]

(14) (i)

(ii)

- (15) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above.
[Placed in Library, See No. LT 51/18/24]
- (16) A copy of the Indian Institute of Management Ahmedabad Regulations, 2024 (Hindi and English versions) published in Notification No. F.No. IIMA/CAO/OFF/2024/011. in Gazette of India dated 18th June, 2024 under Section 35 of the Indian Institute of Management Act, 2017.
[Placed in Library, See No. LT 52/18/24]
- (17) (i)
(ii)
(iii)
- (18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.
[Placed in Library, See No. LT 53/18/24]
- (19) (i)
(ii)
- (20) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (19) above.
[Placed in Library, See No. LT 54/18/24]
- (21) (i)
(ii)
- (22) Statement (Hindi and English versions)

showing reasons for delay in laying the papers mentioned at (21) above.

[Placed in Library, See No. LT 55/18/24]

(23)

(i)

(ii)

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (23) above.

(24)

[Placed in Library, See No. LT 56/18/24]

(25)

(i)

(ii)

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (25) above.

(26)

[Placed in Library, See No. LT 57/18/24]

(27)

(i)

(ii)

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (27) above.

(28)

[Placed in Library, See No. LT 58/18/24]

(29)

(i)

(ii)

(30) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (29) above.

[Placed in Library, See No. LT 59/18/24]

(31) (i)

(ii)

(32) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (31) above.

[Placed in Library, See No. LT 60/18/24]

(33) (i)

(ii)

(34) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (33) above.

[Placed in Library, See No. LT 61/18/24]

(35) (i)

(ii)

(36) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (35) above.

[Placed in Library, See No. LT 62/18/24]

(37) (i)

(ii)

(38) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (37) above.

[Placed in Library, See No. LT 63/18/24]

(39)

(i)

(ii)

(40)

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (39) above.

[Placed in Library, See No. LT 64/18/24]

(41)

(i)

(ii)

(42)

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (41) above.

[Placed in Library, See No. LT 65/18/24]

(43)

(i)

(ii)

(44)

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (43) above.

[Placed in Library, See No. LT 66/18/24]

(45)

(i)

(ii)

(iii)

(46)

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (45) above.

[Placed in Library, See No. LT 67/18/24]

(47)

(i)

(ii)

(48)

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (47) above.

[Placed in Library, See No. LT 68/18/24]

(49)

(i)

(ii)

(50)

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (49) above.

[Placed in Library, See No. LT 69/18/24]

(51)

(i)

(ii)

(iii)

(52)

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (51) above.

[Placed in Library, See No. LT 70/18/24]

(53)

(i)

(ii)

(54)

Statement (Hindi and English versions) showing reasons for delay in laying the

papers mentioned at (53) above.

[Placed in Library, See No. LT 71/18/24]

(55)

(i)

(ii)

(iii)

(56)

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (55) above.

[Placed in Library, See No. LT 72/18/24]

(57)

(i)

(ii)

(iii)

(58)

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (57) above.

[Placed in Library, See No. LT 73/18/24]

(59)

(i)

(ii)

(iii)

(60)

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (59) above.

[Placed in Library, See No. LT 74/18/24]

(61)

(i)

(ii)

(iii)

(62)

Statement (Hindi and English versions)
showing reasons for delay in laying the
papers mentioned at (61) above.

[Placed in Library, See No. LT 75/18/24]

विधि और न्याय मंत्रालय के राज्य मंत्री; तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल) :
महोदय, श्री कीर्ति वर्धन सिंह जी की ओर से, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

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|-----|--|--|
| (1) | (एक) | राष्ट्रीय जैव विविधता प्राधिकरण,
चेन्नई के वर्ष 2022-2023 के
वार्षिक प्रतिवेदन की एक प्रति
(हिन्दी तथा अंग्रेजी संस्करण) तथा
लेखापरीक्षित लेखे । |
| | (दो) | राष्ट्रीय जैव विविधता प्राधिकरण,
चेन्नई के वर्ष 2022-2023 के
कार्यकरण की सरकार द्वारा
समीक्षा की एक प्रति (हिन्दी तथा
अंग्रेजी संस्करण) । |
| (2) | उपर्युक्त (1) में उल्लिखित पत्रों को
सभा पटल पर रखने में हुए विलंब
के कारण दर्शाने वाला विवरण
(हिन्दी तथा अंग्रेजी संस्करण) । | |

[Placed in Library, See
No. LT 44/18/24]

जल शक्ति मंत्रालय में राज्य मंत्री (डॉ. राज भूषण चौधरी) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- | | | |
|-----|------|---|
| (1) | (एक) | राष्ट्रीय जलविज्ञान संस्थान, रुड़की
के वर्ष 2022-2023 के वार्षिक
प्रतिवेदन की एक प्रति (हिन्दी तथा
अंग्रेजी संस्करण) तथा |
|-----|------|---|

लेखापरीक्षित लेखे ।

(दो)

राष्ट्रीय जलविज्ञान संस्थान, रुड़की
के वर्ष 2022-2023 के
कार्यकरण की सरकार द्वारा
समीक्षा की एक प्रति (हिन्दी तथा
अंग्रेजी संस्करण) ।

(2)

उपर्युक्त (1) में उल्लिखित पत्रों को
सभा पटल पर रखने में हुए विलंब
के कारण दर्शाने वाला विवरण
(हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See
No. LT 76/18/24]

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11.10 hrs